

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 25.11.2020

NOTICE

Take notice that the following matters listed on 26.11.2020 and 27.11.2020 in Court-II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 395 of 2020 Part Heard	Sandeep Jindal Vs. State Bank of India	Nitin Mishra	Parth Tandon Ichchha Kalash
2.	Miscellaneous Application No. 08 of 2020 in Comp. App. (AT) (Ins) No. 499 of 2019	Harkirat S. Bedi Vs. Oriental Bank of Commerce.	Balaji Srinivasan	
3.	Comp. App. (AT) (Ins) No.252 of 2020 Part Heard	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors. With	Pawan Bhusan	Bhavesh Pandya
4.	Comp. App. (AT) (Ins) No. 315 of 2020 Part Heard	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhavesh Pandya

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**